

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 06.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/183/2022, IA (IBC)/230/2024 in Company Petition IB/52/2022
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Jammu & Kashmir Bank Ltd
NAME OF THE RESPONDENT(S)	Kanumuru Bharat
UNDER SECTION	95 of IBC

**ORDER**

**IA (IBC)183/2022**

**Present:** Ld. Counsel Mr. DVAS Ravi Prasad, Mr. Yogesh Kumar Jagia and Mr. Harshit Ratra for the Applicant.

Ld. Counsel Mr. Dharmesh S. Jain for the Respondent.

Pleadings stand completed. For hearing, **matter is adjourned to 15.07.2024.**

**IA (IBC)230/2024**

**Present:** Ld. Counsel Mr. DVAS Ravi Prasad, Mr. Yogesh Kumar Jagia and Mr. Harshit Ratra for the Applicant.

Ld. Counsel Mr. Dharmesh S. Jain for the Respondent.

For filing counter, **matter is adjourned to 15.07.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**